

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1609  
ANSWERED ON:28.11.2002  
RESERVATION OF SEATS FOR SCS/STS IN RAJYA SABHA  
RAMDAS ATHAWALE

**Will the Minister of LAW AND JUSTICE be pleased to state:**

to the reply given to Starred Question No.73 dated July 18, 2002 regarding reservation of seats for SCs/STs in Rajya Sabha and the Legislative Councils of the States and state:

- (a) whether the required information has since been collected;
- (b) if so, the details thereof; and
- (c) if not, the time by which the required information would be collected?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a) to (c): No, Sir. The requisite information, which is still being collected, will be laid on the Table of the House as and when it becomes available.